extent poicy of Reserve Bank of India Cooperative Bank is allowed (RBI), no Urban to be organised for exclusive benefit of a particular religion and open membership is insisted upon. The Urban Cooperative Banks with limited area of operation, open membership and democratic management should be in a position to understand the problems of all its members including minorities and extend financial help and there is no need for setting up a separate banking institution for the purpose. Though there may be some banks which are stated to have more mem bers belonging to particular minority communities, there is no functioning bank set up exclusively for minorities in the country.

(b) to (d) Do not arise

State level Inter Institutional Committee

4330. DR, BALDEV PRAKASH: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Reserve Bank of India has constituted State Inter-Institutional Committees to help sick industrial units in the States by liberalising facilities financial help;
- (b) whether it is also a fact that Level Inter-Institutional mittees is working in Punjab for the last five years; and
- (c) if so, the details of the help ren dered to industrial units in the State during this period, till date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India has constituted State Level Inter Institutional Committees (SLIITCS) in various States with a view to providing forums for adequate inter facing between the State Government and its agencies on the one hand and the Terms Lending

Institutions like State Finance Corporations (SFCs) and Banks on the other hand. The role of the SLIICs Is mainly;

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- (a) promoting coordination between banks and financial institutions:
 - (ii) provision of adequate infrastructure facilities for the SSI Sector in the State;
 - (iii) considerating general problems relating to sanction of credit to SSI units;
 - (iv) considering sickness in the SSI Sector and steps rehabilitation potentially viable units;
- (b) and (c) SLIIC is functioning in Punjab since June, 1985. Since the SLIIC is mainly concerned with cussing sickness in the SSI Sector in the State in general and is not expec ted to take up individual cases of sick ness in normal course, the Reserve Benk of India has indicated that it is unable to furnish data regarding help rendered by the SLIIc to individual sick units in the State.

महरों के निर्णय के सिए "नाबाई" से ऋक

4331. भी शिवचरण सिंह : थी मलचन्द्र भीषा :

यथा बिला मंदी बह बताने की क्रमा करेंगे कि :

- (क) स्था विश्व बैंक योजना के श्रंतर्गत नहरीं (सी ए डी) निर्माण के लिए 'नाबाई'' में लिये गये श्रीर वाणिज्यिक बैंकों द्वारा सीधे तं र पर वितरित किए गये ऋण की धन राजि कितनी है :
- (ख) क्या इन ऋणों को एकि राहत योजना के अंतर्गत शामिल किया गया है :
- (ग) क्या योजना के दूसरे चरण में वाणिज्यिक बैंकों ने राजस्थान भूमि विकास निगम के मान्यम से राजस्थान में किसानों में इन ऋजों का वितारण किया था, यदि हाँ, तो